

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2948  
ANSWERED ON:11.05.2006  
OPEN SKIES AGREEMENT  
Reddy Shri K. Jayasurya Prakash

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government had signed any open skies agreement with any country during the last years;
- (b) if so, the details thereof;
- (c) the present status with each country;
- (d) the share of the Government in each project; and
- (e) the benefits accrued by the Government therefrom?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a), (b) and (c): No Sir. However an Air Service Agreement based on `open skies` principle was signed between India and USA on 14th April, 2005. As per this Agreement both sides can designate any number of airlines to operate services to any point in the territory of the other country with full intermediate and beyond traffic rights.

(d)and (e): The Agreement signed between India and USA is mutually beneficial to both sides and has resulted in improved air connectivity between the two countries, providing greater commercial opportunities to Indian carriers to mount their services on the India - US route.